

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-105**  
IB-2765(ND)/2019

**IN THE MATTER OF:**

S.P. Town Planner Pvt.Ltd.

**Vs.**

VRP Buildtech Pvt.Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 02.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Priyojeet Chatterjee Advocate

For the Respondent/CD : Mr. Rohan Gupta Advocate

For the Intervener :

**ORDER**

Both the sides are present. Counsel for the Operational Creditor prayed for time. At request, time is enlarged.

List the matter on 31.03.2021.

- Sd -

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)